

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.20/Chd/CHD/2018

In the matter of:

DNG Road Lines.

....Petitioner.

Versus.

Hartek Power Private Limited.

....Respondent.

Present: Mr.Deepankur Sharma, Advocate for the petitioner.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 05.03.2018.

Sd/-
Court Officer.

February 21, 2018.
Ashwani